

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4307

ANSWERED ON:20.02.2014

DEATH ON TRACKS

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Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that more than 15000 people die on the tracks in India every year;
- (b) if so, the details thereof and the reaction of the Railways thereto; and
- (c) the steps taken/being taken by the Railways to prevent such incidents?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) and (b) The number of persons died on railway tracks and persons prosecuted for trespassing and fine realized during the year 2013 over Indian Railways are as under:

Death on Railway Tracks	No of persons prosecuted for trespassing	Fine realized (In Rs)
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19997	163645	3.64 Crore
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(c) The following measures are taken by the Railways to prevent such incidents:

1. Railway have decided to progressively eliminate all unmanned LCs by closing unmanned LCs having NIL/negligible traffic density or by merger to nearby level crossings by construction of diversion road or by provision of Subways/ Road Under Bridges.
2. Regular announcements are made through Public Address systems at important railway stations urging the passengers to use foot-over bridges and to avoid crossing the railway tracks.
3. Various passengers' awareness programmes are being organized to create awareness amongst general public about the fatalities of crossing Railway Tracks.
4. Unauthorized trespassing on railway premises including the railway track, travelling on footboard, steps, engine and roof of the trains are punishable offences under the Railways Act.
5. Regular drives are conducted against unauthorized trespassing on railway premises as well as railway tracks, travelling on footboard, steps, engine and roof of the trains.